NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/646/2017

NAME OF THE PETITIONER(S) : GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 9 RULE 6

S.No.

Name (in Capital)

Represented by

Signature

Pw. Preega

A. Abdw Hameed Ja por partners

Counsel for Ross pondent

Bo Frikom. & 4

ORDER

Counsels representing both the parties are present and made submissions. Counsel for petitioner prayed for time to file a memo to withdraw one of the connected petitions. Time is enlarged at request. Put up on 14.12.2017.

- sel -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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